

(d) whether Government has any plan to increase this reserved minimum limit of 20 per cent and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) Yes, Sir. Under the para 12 of Public Procurement Policy for Micro and Small Enterprises, there is a provision for monitoring and review of the Policy under Review Committee which has already been constituted as given as annexure in the Policy.

(b) Functions of the committee are already mentioned in the order of constitution of committee for monitoring and review of the Policy.

(c) Does not arise.

(d) The Government has no plan to increase the limit of 20 per cent procurement from MSEs.

Special employment through Khadi and Village Industries (KVI) Commission

†546. SHRI RAMDAS ATHAWALE: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government proposes to start special employment in the country through Khadi and Village Industries (KVI) Commission, if so, the details thereof;

(b) whether the above said scheme is a part of the target set for providing employment by Khadi and Village Industry Commission; and

(c) if so, the details of amount sanctioned under the scheme, State-wise, as on date?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) to (c) There is no proposal to start special employment in the country through Khadi and Village Industries Commission (KVIC). However, Government in the Ministry of MSME has already been implementing a credit-linked subsidy programme named Prime Minister's Employment Generation Programme (PMEGP) since 2008-09 through KVIC as nodal agency at the national level for generating employment in the country by setting up of micro-enterprises in the non-farm sector. Under PMEGP, general category beneficiaries can avail of margin money subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as Scheduled Castes, Scheduled Tribes, OBCs, minorities, women, ex-servicemen, physically handicapped, beneficiaries belonging to

†Original notice of the question was received in Hindi.

North Eastern Region, hill and border areas, etc., the margin money subsidy is 35% in rural areas and 25% in urban area. The maximum cost of project is ₹ 25 lakh in the manufacturing sector and ₹10 lakh in the service sector. State-wise release of margin money subsidy which is treated as target as also the achievements in term of the margin money subsidy utilized, the corresponding number of projects assisted and estimated employment generated during the last three years and current year is given in Statement (See below).

In addition, Government through KVIC and the Coir Board has also been implementing a cluster-based scheme named Scheme of Fund for Regeneration of Traditional Industries (SFURTI), under which khadi, village industries and coir clusters have been taken up for development by providing them with improved equipments, common facilities centres, business development services, training, capacity building and design and marketing support, etc. SFURTI Scheme has been revamped in XII Plan and 71 clusters with an outlay of ₹ 149.44 crore have been proposed for development in the 1st phase.

Statement

State-wise margin money subsidy released and utilized, number of projects assisted and estimated employment generated in 2011-12 to 2014-15

Sl. No.	State/UT	Margin money subsidy released (₹ lakh)	Margin money subsidy utilized #	Number of projects assisted (₹ lakh)	Estimated employment generated (No. of persons)
1	2	3	4	5	6
2011-12					
1.	Jammu and Kashmir	2780.57	2983.42	1920	15360
2.	Himachal Pradesh	1141.28	1152.51	809	4248
3.	Punjab	1695.61	1756.94	899	4622
4.	UT Chandigarh	0.00	39.98	38	144
5.	Uttarakhand	1123.74	1059.62	894	6942
6.	Haryana	1396.25	1353.79	786	7418
7.	Delhi	213.02	189.69	195	906
8.	Rajasthan	3684.10	3518.29	2075	14955
9.	Uttar Pradesh	18851.45	18599.43	5569	59901

1	2	3	4	5	6
10.	Bihar	7417.30	9873.73	4887	35193
11.	Sikkim	0.00	113.87	64	253
12.	Arunachal Pradesh	349.25	431.63	375	1516
13.	Nagaland	695.46	1155.94	556	6545
14.	Manipur	630.42	869.51	564	3142
15.	Mizoram	508.00	723.57	418	3404
16.	Tripura	2868.06	2539.45	1812	16079
17.	Meghalaya	833.42	1228.13	712	3273
18.	Assam	4035.14	5544.99	5280	44205
19.	West Bengal	5581.67	5581.67	5806	61092
20.	Jharkhand	3620.64	3486.33	2372	7116
21.	Odisha	4220.87	4194.51	2259	20905
22.	Chhattisgarh	3182.97	3306.12	1510	10345
23.	Madhya Pradesh	5172.54	5419.41	1943	16256
24.	Gujarat*	6101.97	6147.35	1863	18662
25.	Maharashtra **	4730.07	4548.95	2705	24661
26.	Andhra Pradesh	5568.30	5497.37	1672	37336
27.	Karnataka	3863.96	3872.13	1852	14971
28.	Goa	215.22	296.12	155	2467
29.	Lakshadweep	0.00	10.52	12	25
30.	Kerala	2910.66	2928.85	1629	9195
31.	Tamil Nadu	7383.44	7164.15	3228	43473
32.	Puducherry	164.32	79.22	72	361
33.	Andaman and Nicobar Islands	83.22	116.47	204	552
TOTAL		101022.92	105783.66	55135	495523

1	2	3	4	5	6
2012-13					
1.	Jammu and Kashmir	3667.37	3413.99	2036	17452
2.	Himachal Pradesh	1449.60	1350.84	916	4522
3.	Punjab	1691.03	1417.92	770	5206
4.	UT Chandigarh	135.38	68.63	55	239
5.	Uttarakhand	1979.18	2043.16	1426	8368
6.	Haryana	1898.29	1511.38	927	4867
7.	Delhi	368.98	133.52	161	1284
8.	Rajasthan	6737.25	6223.97	2623	21252
9.	Uttar Pradesh	14789.65	12968.42	4529	49883
10.	Bihar	7234.44	7669.08	3150	19106
11.	Sikkim	216.09	88.49	49	283
12.	Arunachal Pradesh	290.74	296.50	261	2364
13.	Nagaland	1049.83	1101.32	436	5570
14.	Manipur	1057.31	1098.49	660	3541
15.	Mizoram	724.52	545.82	517	3201
16.	Tripura	2867.73	2441.35	1604	10228
17.	Meghalaya	1194.87	869.07	458	2160
18.	Assam	6614.04	5801.15	7336	26976
19.	West Bengal	7326.41	7382.49	6632	52624
20.	Jharkhand	3396.37	3423.46	2297	11466
21.	Odisha	7937.60	7518.67	3735	29937
22.	Chhattisgarh	4456.80	3714.39	1748	12026

1	2	3	4	5	6
23.	Madhya Pradesh	9831.73	9097.43	3201	27825
24.	Gujarat*	5640.48	3304.67	1066	11095
25.	Maharashtra **	6875.19	6794.14	3640	22358
26.	Andhra Pradesh	7190.36	5655.41	1968	17982
27.	Karnataka	6318.62	3580.73	1251	10103
28.	Goa	387.68	83.87	46	355
29.	Lakshadweep	0	0	0	0
30.	Kerala	3265.49	3343.35	1872	12396
31.	Tamil Nadu	6084.27	4916.28	2244	32723
32.	Puducherry	17.00	83.79	54	294
33.	Andaman and Nicobar Islands	149.75	124.62	216	560
TOTAL		122844.05	108066.40	57884	428246

2013-14

1.	Jammu and Kashmir	2994.07	3221.92	1849	11818
2.	Himachal Pradesh	1742.71	1613.86	1112	5307
3.	Punjab	2993.38	2472.08	942	7536
4.	UT Chandigarh	202.70	59.11	55	385
5.	Uttarakhand	2246.04	2099.99	1236	7335
6.	Haryana	1550.54	2074.98	939	6352
7.	Delhi	0	164.75	142	1136
8.	Rajasthan	3331.20	4056.87	1278	13280
9.	Uttar Pradesh	13988.57	15117.55	4358	43449
10.	Bihar	8136.60	7725.19	3121	20043

196	<i>Written Answers to</i>	[RAJYA SABHA]		<i>Unstarred Questions</i>	
1	2	3	4	5	6
11.	Sikkim	0	108.09	66	255
12.	Arunachal Pradesh	963.25	889.42	657	6570
13.	Nagaland	1882.67	1125.76	419	4365
14.	Manipur	1750.20	1591.34	733	5277
15.	Mizoram	1210.87	886.40	777	5050
16.	Tripura	1109.32	2227.40	1307	9175
17.	Meghalaya	759.19	571.46	414	1037
18.	Assam	3619.41	7397.40	8279	24555
19.	West Bengal	6017.77	5596.67	3273	24189
20.	Jharkhand	4508.29	4533.09	2612	13060
21.	Odisha	3629.32	4231.41	2222	20482
22.	Chhattisgarh	2559.67	1891.21	867	4435
23.	Madhya Pradesh	9038.13	7981.76	2463	19449
24.	Gujarat*	2522.22	4401.80	914	13420
25.	Maharashtra **	4327.19	4737.63	2116	14869
26.	Andhra Pradesh	3036.32	4610.54	1453	18170
27.	Karnataka	5295.41	7837.31	2760	25261
28.	Goa	0	89.64	42	214
29.	Lakshadweep	0	0	0	0
30.	Kerala	2710.19	2756.94	1505	11507
31.	Tamil Nadu	5839.78	5287.64	2269	29496
32.	Puducherry	484.25	43.17	43	181
33.	Andaman and Nicobar Islands	387.02	172.59	237	887
TOTAL		98836.38	107574.97	50460	368545

1	2	3	4	5	6
2014-15 (as on 31.10.2014)					
1.	Jammu and Kashmir	3368.84	711.24	445	2672
2.	Himachal Pradesh	1991.88	666.51	343	1781
3.	Punjab	2993.38	2000.08	675	4050
4.	UT Chandigarh	405.40	19.74	17	88
5.	Uttarakhand	2246.04	676.21	396	2230
6.	Haryana	3101.28	786.83	318	1590
7.	Delhi	1161.61	27.56	23	120
8.	Rajasthan	6662.38	1521.19	608	4119
9.	Uttar Pradesh	17073.57	4089.39	1335	13041
10.	Bihar	11073.19	319.86	123	976
11.	Sikkim	638.59	00	00	00
12.	Arunachal Pradesh	1926.51	00	00	00
13.	Nagaland	1882.67	00	00	00
14.	Manipur	1750.20	189.52	71	576
15.	Mizoram	1210.87	00	00	00
16.	Tripura	1387.58	00	00	00
17.	Meghalaya	1518.37	460.74	165	1320
18.	Assam	7238.82	1215.90	1202	3456
19.	West Bengal	6017.77	1653.70	1009	8153
20.	Jharkhand	5887.94	1128.29	608	3040

1	2	3	4	5	6
21.	Odisha	7258.63	1630.82	922	6754
22.	Chhattisgarh	4520.12	171.59	67	391
23.	Madhya Pradesh	10170.42	1769.76	555	4440
24.	Gujarat*	5150.22	2898.16	588	5463
25.	Maharashtra **	7985.19	1473.78	639	4397
26.	Andhra Pradesh	3522.13	494.06	115	1847
27.	Telangana	2550.51	304.88	110	1091
28.	Karnataka	5295.41	1618.11	721	6013
29.	Goa	633.60	00	00	00
30.	Lakshadweep	1082.31	00	00	00
31.	Kerala	2710.19	1348.24	683	4862
32.	Tamil Nadu	5839.78	1875.99	818	9959
33.	Puducherry	968.50	2.94	2	7
34.	Andaman and Nicobar Islands	776.13	00	00	00
TOTAL		138000.00	29055.09	12558	92236

including un-utilized balance funds of previous year.

* including Daman & Diu.

** including Dadra & Nagar Haveli.

Review of financial architecture of MSMEs

547. SHRI AVINASH PANDE: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government has set up a committee to review the financial architecture of Micro, Small and Medium Enterprises (MSMEs); and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) and (b) Pursuant to the Budget